CENTRAL ADMINISTRATIVE TRIBUNAL **CUTTACK BENCH, CUTTACK**

O. A. No. 26000212017

Cuttack, this the 7th day of February, 2017

CORAM

HON'BLE MR. R. C. MISRA, MEMBER (A) HON'BLE MR. S. K. PATTNAIK, MEMBER (J)

Mrutunjaya Pradhan, aged about 27 years, S/o- Late Pitambar Pradhan, At-Tenthipali, PO-Lunahandi, PS-Athmallick, Dist-Angul, Odisha, at present working as Constable, Group Centre, CRPF Campus, Bhubaneswar, Odisha. ...Applicant

(By the Advocate-M/s. P. Jena, S. K. Dwebedy,)

-VERSUS-

Union of India Represented through

- 1. Secretary to Govt. of India, Ministry of Home affairs, New Delhi.
- 2. Director General of Police, Directorate General, CRPF, CGO Complex, Lodhi Road, New Delhi.
- 3. DIGP, Group Centre, CRPF, Bhubaneswar, Odisha

...Respondents

By the Advocate –

ORDER(Oral)

R.C. MISRA, MEMBER(A):

No one appears for the applicant. Applicant is presently serving as Constable, Group Centre, CRPF Campus, Bhubaneswar, Odisha. Since the Tribunal has no jurisdiction over matters in respect of personnel of CRPF, this O.A. is not maintainable before the Tribunal. The applicant if so advised may approach the appropriate forum for redressal of his grievance. In view of the above, the O.A. is rejected on the ground of maintainability.

(S.K.PATTNAIK) MEMBER (J)

(R.C.MISRA) MEMBER(A)